

(9)

Declaration of Assets and LiabilitiesYear 2023-2024I, Pooja Bharti, son/daughter/wife of Niket Kr Singhaged 31 years, belonging to Bihar Vidhan Sabhaservice and presently working as Doctor

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of

Myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Niket Kr Singh

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20,000/-	10,000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	50000/- SBI	15000/- Bank of India	—	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	—	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	BR01 EP-8925 2020	—	—	—	—
(vi)	Jewellery (give details of weight and value)	15 gm Gold 100 gm Silver	5 gm	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Pooja Bharti

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3. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(I) Loans from Banks	SBI	7,42,000/-
	(II) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

Pooja Bharti

	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	3KvPB8701R	JocPS6776C
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PRAN No. :-

110175365658

Gender :-

F (M/F)

Date of Birth :-

27 01 1992 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Office Attendant (Darshan) B.V.I
(Full Name e.g. B.A.S.-Bihar Administrative Service,
G.S.S.- Bihar Secretariat Service etc.)

Home District :-

Patna.

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee:

Designation:

Department:

Place:

Date:

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.